श्रेणी के अन्तर्गत आने वाली दवाओं के पिछले तीन वर्ष में किए गए निर्यात का मूल्य नीचे दर्शाया गया है ;

निर्यात (करोड़ रूपए)

1989-90	2.92	
1990-91	7.29	
1991-92	6.13	(ग्रनन्तिम)

(ख) विदेशों में श्रायुर्वेदिक, यूनानी
ग्रीर सिद्ध दवाग्रों के अयोग को लोकप्रिय
बनाने के उद्देश्य से मूल रसायन, भेषजीय
एव प्रसाधन सामग्री निर्यात संवर्धन परिषद,
बम्बई एक प्रसिद्ध ग्रनुसंधान केन्द्र के सहयोग
से विदेश में प्रचार के लिए चुनीदां
ग्रीषधीय पौधों पर एक मोनोग्राफ तैयार
कर रहा है और इस क्षेत्र से निर्यात बढ़ाने
के लिए विदेश में ग्रन्य सभी सामान्य
निर्यात संवर्धन उपाय भी कर रहा है जैसे
संवर्षन दल भेजने ग्रीर कैता-विनेता बैठकों
का ग्रायोजन करना ग्रादि ।

Export by APKDA

@@4212A. DR. SANJAYA SINH: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Agricultural and Processed Food Products, Export Development Authority (APEDA) has started exporting fresh fruits to Europe by sea; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Does not arise.

@पूर्वतः ग्रतारांकित त्रक्ष्मों 3863, 12 ग्रगस्त, 1992 से स्थानांतरित ।

Import of Cloth and Garments

@@@4212-B. DR. SHRIKANT RAM-CHANDRA JICHKAR: Will the Minister of COMMERCE be pleased to state:

to Questions

- (a) the quantity and value of garments and cloth imported into India during the last three years;
- (b) the Unit price per metre of such cloth which we had to pay; and
- (c) what are the reasons for importing cloth or garments?

THE DEPUTY MINISTER THE MINISTRY OF COMMHRCE (SHRI SALMAN KHURSHEED): (a) and (b) Data showing Qty. and value of actual imports of various (including cloth and garments are published in the Monthly statis tics of Foreign Trade of India vol. II (Imports) brought out by Directorate General of Commercial Intelligence and statistics, Calcutta copies which are available in the Parliament Library. Unit Price per metre of such cloth is not published by the D.G.C.I. & S in this Publication, yet the same for various items could be obtained from the statistics available in the referred publictaion.

(c) The items; Cotton, Wollen, Silk, manmade and cotton blended fabrics including cotton terry towel fabrics' are Covered by Negative list of Imports in the current Exim Policy and as such these items are not allowed except for export production. The garments is a consumer item, so import of garment is not allowed.

^{@ @ @}Previously UnStarred Question 4111, transferred from the 17th August 1992